

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

13(ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2018.**

NAME OF THE COMPANY: Sh. Rajeev Behl V/s.
M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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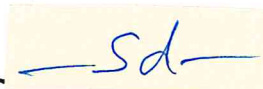
	Present for the Petitioner:	Mr. Manish Sharma & Mr. Kirish Gandhi Advocates Petitioner in person		
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	Present for the Respondent:	Mr. Diggaj Pathak, Advocate		
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ORDER

No time left. Renotify this case on 30th November, 2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)